

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 96(ND)09
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. M/s. SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	Rohan Kaushal	Advocate	Respondents	Rohan

ORDERS

None for the petitioner.

Mr. Rohan Kaushal for Respondent

In terms of the previous order, Ld Counsel for the Respondent has filed an application along with the documents which allegedly support his case. Copy of the same has already been served on the opposite counsel.

As none is present on behalf of the Petitioner, notice be effected on them through counsel. To come up for disposal of this application on 6th July, 2017.

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(S. K. Mohapatra)
Member Technical

sq-

(Ina Malhotra)
Member Judicial